NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 102/2022 IA 108/2022 IA 54/2022 in C.P. (IB)/3574(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2024

NAME OF THE PARTIES:- **Kedar Mulye**
V/s
Kamal Kumar Naulakha
IN THE MATTER OF
Indranil Das & Anr
V/s
M.D Devcon Pvt Ltd

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 102 of 2022:- Mr. Kamal Kumar Naulakha, Respondent present in person through VC but did not mark his appearance in the chat box. None present on behalf of the IRP/Applicant. **The registry is directed** to issue notice to the IRP intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. List this matter on **22.08.2024.**

IA 108 of 2022:- None present for the Applicant/IRP. **The registry is directed** to issue notice to the IRP intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. List this matter on **22.08.2024.**

IA 54 of 2022:- None present for the Applicant. List this matter on **22.08.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
HARSHADA